

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that, in view of the notification no. X(Gen)-1603/2024/1584 dated 28th August, 2024 of the Hon'ble Registrar General, High Court of Judicature at Bombay (Original and Appellate Side) the day **21st September, 2024 (3rd Saturday)** is declared as **Court working day**, for the High Court of Bombay at Goa, Porvorim. The Hon'ble High Court of Bombay at Goa will take up the Judicial Assignment on 21.09.2024 as follows:

I

The Division Bench-I comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matters, as per the board notified separately.

II

The **Hon'ble Shri Justice Bharat P. Deshpande** will sit singly and take up the extant judicial assignment pertaining to Single Bench-II.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 17th September, 2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)